

12.01 hrs.

**PAPERS LAID ON THE TABLE****Annual Report of the All India Federation of Co-operative Spinning Mills Ltd. Mumbai for the year 1995-96 etc.**

THE MINISTER OF AGRICULTURE (SHRI CHATURANAN MISHRA) : I beg to lay on the Table :

*[Translation]*

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the All India Federation of Co-operative Spinning Mills Limited, Mumbai, for the year 1995-96, alongwith Audited Accounts.
  - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the All India Federation of Co-operative Spinning Mills Limited Mumbai, for the year 1995-96.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT 2241/97]

**Notifications under Standards of Weights and Measures Act, 1976 etc.**

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI RAGHUVANS PRASAD SINGH) : I beg to lay on the Table :

- (1) A copy each of the following Notificatinos (Hindi and English versions) under sub-section (4) of section 83 of the Standards of Weights and Measures Act, 1976 :
  - (i) The Standards of Weights and Measures (Packaged Commodities) (First Amendment) Rules, 1997 published in Notification No. G.S.R. 139 (E) in Gazette of India dated the 6th March, 1997.
  - (ii) The Standards of Weights and Mesures (General) (Amendment) Rules, 1996 published in Notification No. G.S.R. 27 (E) in Gazette of India dated the 22nd January, 1997, together with a corrigendum thereto published in Notification No. G.S.R. 335 (E) dated the 24th June, 1997.
  - (iii) The Standards of Weights and Measures (Packaged Commodities) (Second Amendment) Rules, 1977 published in Notification No. G.S.R. 140 (E) in Gazette of India dated the 7th March, 1997, together with a corrigendum thereto published in Notification No. G.S.R. 336 (E) dated the 24th June, 1997.

- (2) Three statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT 2242/97]

- (3) A copy of the Consumer Protection (Amendment) Rules, 1997 (Hindi and English versions) published in Notification No. G.S.R. 95 (E) in Gazette of India dated the 27th February, 1997, under sub-section (1) of section 31 of the Consumer Protection Act, 1986.

[Placed in Library. See No. LT 2243/97]

**Border Security Force Act, 1968***[English]*

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : Sir, I beg to lay on the Table a copy of the Border Security Force Medical Officers Cadre) (Amendment) Rules, 1997 (Hindi and English versions) published in Notification No. G.S.R. 273 in Gazette of India dated the 5th July, 1997 under sub-section (3) of section 141 of the Border Security Force Act, 1968.

[Placed in Library. See No. LT 2244/97]

**Annual Report and Review on the working of Lakshdweep Development Corporation Ltd. Agatti for the year 1987-88**

THE MINISTER OF AGRICULTURE (SHRI CHATURANAN MISHRA) : I beg to lay on the Table on behalf of Dr. S. Venugopalachari :

*[Translation]*

- (1) A copy of each of the following papers (Hindi and English versions) under sub-setion (1) of section 619 A of the Companies Act, 1956 :

- (a) (i) Review by the Government of the working of the Lakshadweep Development Corporation Limited, Agatti, for the year 1987-88.
- (ii) Annual Report of the Lakshadweep Development Corporation Limited, Agatti, for the year 1987-88, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Libarary. See No. LT. 2245/97]

- (b) (i) Review by the Government of the working of the Lakshadweep Development Corporation Limited, Agatti, for the year 1988-89.
- (ii) Annual Report of the Lakshadweep Development Corporation Limited, Agatti, for the year